

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 23rd August, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 453/2016	Deepak Joshi Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant
3.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 43/2016 (M.A. No. 776/2016)	M/s SSV High-Tech Rudrapur Pvt. Ltd. Vs. State of Uttarakhand & Ors.	Mr. Aditya Pratap Singh, Adv. for Appellant Mr. Rahul Verma, Addl. AG for State of Uttarakhand Mr. Mukesh Verma, Adv. for R-2
FOR HEARING			
5.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Bibhakar Misra, Adv. for NHAI Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv.

			<p>Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HUDA Mr. Abhishek Yadav, Adv. for State of UP Mr. Virender Singh Rana, Adv. Mr. K. N. Panikkar, Adv. Mr. Chahat Chawla, Adv. Mr. Sumeer Sodhi, Adv.</p>
6.	Original Application No. 164/2013 (M.A. No. 627/2016)	Pankaj Sharma Vs. MOEF & Anr.	<p>Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 & 34 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv.</p>
7.	Original Application No.225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	<p>Mr. Amit Khemka, Adv. for the Applicant</p> <p>Mr. Ravindra Kumar, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 & 7 Mr. Pradeep Mishra, Adv. for R-3 Mr. Raj Kumar, Adv. for R-4 Mr. Vikas Malhotra, Adv. for MoEF Mr. Ankit Verma, Adv. for State of UP</p>
8.	Original Application No. 302/2015 (M.A. No. 433/2016)	S. N. Rohatgi Vs. Union of India & Ors.	<p>Mr. Sudhir Nagaar, Adv. for Applicant</p> <p>Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Mr. Aly Mirza, Adv. for R-13 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener Mr. Manish Srivastava, Adv. Mr. Arav Kapoor, Adv.</p>
9.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	<p>Mr. Shashank K. Saurav, Adv. for Applicant</p> <p>Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8</p>
10.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Rajesh K. Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra, Adv. for R-4 Mr. Sharad Chauhan, Adv. (LC) Mr. A. D. N. Rao, Adv.</p>

11.	Original Application No. 510/2015 (M.A. No. 1234/2015)	Kamal Kishore Vs. Union of India & Ors.	Mr. G. K. Chauhan, Adv. for Applicant Dr. Abhishek Attrey & Mr. Sumit Rajori, Advs. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 & 4 Mr. Charanjeet Singh, Adv. for R-5 Mr. D. Rajeshwar Rao, Adv. for SDM, Nand Nagri Ms. Sakshi Popli, Adv. for DJB Mr. Saurav Gupta, Adv. for R-8 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Aditya Gupta, Adv. for BSES
12.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Advs. for R-1
13.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3

Date : 23rd August, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 39/2015/EZ	Joydeep Mukherjee Vs. Pollution Control Board West Bengal & Ors.	Mr. S. K. Bhattacharya & Ms. Jyotika Kalra, Advs. for Applicant Ms. Asha Nayar Basu, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in